

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-52/2006/1743/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
Member, MACT,  
Nagaon.

Dated Guwahati the <sup>th</sup> 13 March, 2023

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. MACT/N/495 dtd. 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.03.2023 alongwith station leave permission, from the evening of 03.03.2023 till the morning of 06.03.2023.** The District & Sessions Judge, Nagaon and in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/1744/A, dated , 13-03-2023**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**

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